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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	For orders on CA 01/16	397/398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SIGNATOR REPRESENTATION TO WHOM		
Petitione	18/10/17	
R16 R5	Jy000	
	Petitioner	

PCS for petitioner is present. Counsel for respondent is also present. Counsel for petitioner has filed written submissions in CA No.01/16. Copy of the written submissions is served on the counsel for the opposite party.

Already, the Tribunal has heard both sides on CA No.01/2017 and hence it is listed for orders on 06.11.2017.

MEMBER (J)

MEMBER (T)